

emission test data to VAHAN database has also been issued to all the States/UTs Administrations *vide* letter dated 01.10.2018.

(c) and (d) The timeline for implementation of linking PUC emission-related data with the VAHAN database is as under:-

Sl. No.	List of States	Date of implementation
1	National Capital Territory of Delhi	1st June, 2018
2	Haryana, Rajasthan, Uttar Pradesh	1st October, 2018
3	All other states except those mentioned in Sl. No. (1) and (2)	1st April, 2019

One Time Investment Policy for roads in MP

2820. SHRI AJAY PRATAP SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the roads for which proposals have been received from Madhya Pradesh Government under One Time Investment Policy;

(b) if so, by when this would be approved; and

(c) if not, the reasons for pendency thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) 29 projects covering a length of 153.37 kms with a cost ₹ 98.10 crore was submitted by the Madhya Pradesh Government during financial year 2018-19. These works are not included in the Annual Plan 2018-19 due to limited Bank of Sanction (BoS) and higher priority for other development works in the State of Madhya Pradesh. In the subsequent annual plan, depending upon *inter-se*-priority of works and availability of funds, these works could be taken up.

Integrated road accident database project

2821. SHRI K. R. ARJUNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has finally kicked off the process of collecting details of road accidents in real time and also their causes, as is being done in developed countries;

(b) if so, the details thereof;

(c) whether it is also a fact that an Information Technology (IT) based system for capturing accident data from across the country will have a mobile app, that can send alerts to the authorities;

(d) whether Government will set up an IT based system for collection of data under the Integrated Road Accidents Database project; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (e) Yes Sir. The Ministry is in the process of implementing 'Integrated Road Accident Database Project (IRAD)' which will be applicable across the country. This project is proposed on IT based system for capturing the spot accident data using mobile app and tablets configured for this purpose. This data can then be utilized for various purposes like finding the causes of the accidents and remedial measures to improve the road infrastructure, to record the accidents data for the use of police, health services and other concerned departments.

Increasing cost of land acquisition

2822. SHRI K. R. ARJUNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the average cost of land acquisition was about ₹80 lakh per hectare before January 1, 2015, which has now gone upto ₹3.6 crore per hectare;

(b) whether it is also a fact that out of the total expenditure of ₹1,52,000 crore during the period of last four years, NHAI has spent ₹81,000 crore on land acquisition as against an expenditure of about ₹ 41,000 crore on civil works; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The land acquired, total expenditure incurred by the National Highways Authority of India for acquiring the land and average cost per hectare of land acquisition during the last five years is given in Statement.